High Court of Jammu and Kashmir at Jammu

Order

No:	30

Dated: 10/4/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges,, under various object heads "during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the Court	Salary	2071-P&ORB (NPS)
1.	Addl. D&S Judge, Srinagar.		0.20
2.	C.J.M. Rajouri.		0.20
	For Misc. Courts.		
1.	Pr. D&S Judge, Samba.	1.50	0.20
2.	Pr. D&S Judge, Kishtwar.	2.00	0.20

By Order.

No: 1586-93/AC Dated: 10/4/2017

Copy to the:-

1-2 Pr. D&S Judge, Samba/Kishtwar.

Addl. D&S Judge, Srinagar. 4.

5. C.J.M. Rajouri.

Try Officer, Saddar Treasury, Srinagar 6.

7-9 Try Officer, Samba/Kishtwar/Rajouri.

.... For in f. and n/a

10. Order file.

He mic for up-lating

Deputy Registrar (Acctts